

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/12432/2025 BLAPL/4534/2025	BHABAGRAHI NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /231 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000261/2025
2	D-BLAPL/12751/2025 BLAPL/4535/2025	HARISCHANDRA MIRDHA @ HARI VS STATE OF ODISHA	PREETAM MISHRA VS	PURUNAKATAK /147 /2024 DISTRICT & SESSIONS JUDGE,BOUDH ST/0000010/2025
3	D-BLAPL/12660/2025 BLAPL/4536/2025	BIKRAM @ BIKRAMSEN MAJHI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	BANARAPAL /93 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000022/2025
4	D-BLAPL/12663/2025 BLAPL/4537/2025	BAKA @ UMESWAR SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /45 /2021 AD HOC ADDL.DIST. JUDGE (FTSC), BANARAPAL Spl/0000023/2021
5	D-BLAPL/12753/2025 BLAPL/4538/2025	SANTOSH KUMAR MOHANTY @ ANU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAPARA /28 /2025 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000027/2025
6	D-BLAPL/12665/2025 BLAPL/4539/2025	CHINMAYANANDA PANDA @ JUNU PANDA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BADAGODA P.S. /40 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000069/2025
7	D-BLAPL/12771/2025 BLAPL/4540/2025	SUMANTA PRADHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KUNDHEIGOLA /227 /2023 A.D.J.,DEOGARH(Debagarh) ST/0000143/2023
8	D-BLAPL/12667/2025 BLAPL/4541/2025	NAPTALI MANDI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000058/2025
9	D-BLAPL/12776/2025 BLAPL/4542/2025	RUPALI BADAJENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /85 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000321/2025
10	D-BLAPL/12730/2025 BLAPL/4543/2025	SALAMA BIBI @ SALMA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /88 /2025 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/0000106/2025
11	D-BLAPL/12780/2025 BLAPL/4544/2025	OM PRAKASH RAM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 S.D.J.M.,PADAMPUR(Bargarh) 2(B)CC/0000008/2025

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12	D-BLAPL/12787/2025 BLAPL/4545/2025	SAGAR JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /267 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000720/2025
13	D-BLAPL/12740/2025 BLAPL/4546/2025	JADU @ HEMSAGAR PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BURLA /417 /2023 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000091/2024
14	D-BLAPL/12737/2025 BLAPL/4547/2025	RANA MUNA DORA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SPL.TASK FORCE /13 /2022 1ST A.D.J., BHUBANESWAR(Khordha) TR/0000217/2022
15	D-BLAPL/12788/2025 BLAPL/4548/2025	RASMITA JENA @ RASHMITA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BALIMI /60 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000220/2025
16	D-BLAPL/12726/2025 BLAPL/4549/2025	AKSHAYA PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /145 /2024 SPECIAL JUDGE,BHUBANESWAR(Khoro) TR/0000381/2024
17	D-BLAPL/12789/2025 BLAPL/4550/2025	JAGANNATH MADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /606 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000133/2024
18	D-BLAPL/12722/2025 BLAPL/4551/2025	RAMJI BADI @ RAMJEE BADI VS STATE OF ODISHA	BIKASH KUMAR DASH VS	ATHAMALLIK /99 /2025 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000009/2025
19	D-BLAPL/12668/2025 BLAPL/4552/2025	SATISH SARKAR @ RAJU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /87 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang) TR/0000180/2020
20	D-BLAPL/12758/2025 BLAPL/4553/2025	PURNA CHANDRA SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	K.NUAGAON /252 /2024 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000467/2024
21	D-BLAPL/11223/2025 BLAPL/4554/2025	MAHESWAR PANDA @ KANHA VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	TANGI /62 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000331/2025
22	D-BLAPL/11431/2025 BLAPL/4555/2025	SANATAN RANA VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	KABISURYANAGAR /294 /2022 A.D.J.,KODALA(Ganjam) ST/0000041/2023
23	D-BLAPL/12354/2025	PRAMOD NAGAR	PARTHA SARATHI DAS	KANJIPANI /74 /2023

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	BLAPL/4556/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), KENDUJHAR Spl/000025/2024
24	D-BLAPL/12316/2025 BLAPL/4557/2025	PRADIP @ PRADIPTA KUMAR NAYAK VS STATE OF ODISHA	PRATIK NAYAK VS	RAJKANIKA /141 /2025 J.M.F.C,AUL(Kendrapara) GR/0000264/2025
25	D-BLAPL/12326/2025 BLAPL/4558/2025	SURYA PRATAP PARIDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHURDA SADAR /88 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000306/2025
26	D-BLAPL/11796/2025 BLAPL/4559/2025	MILAN PATEL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /418 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000143/2025
27	D-BLAPL/12052/2025 BLAPL/4560/2025	ABHAYA BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /206 /2024 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000109/2024
28	D-BLAPL/12039/2025 BLAPL/4561/2025	ROHITA NAIK VS STATE OF ODISHA	BHAGABAN SARANGI VS	BADAGADA /22 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000011/2023
29	D-BLAPL/12420/2025 BLAPL/4562/2025	RAMESH TANDI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KHARIAR /180 /2022 A.D.J.,NAWAPARA(Nuapada) ST/0000077/2022
30	D-BLAPL/12791/2025 BLAPL/4563/2025	RASMITA JENA @ RASHMITA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BALIMI /59 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000219/2025
31	D-BLAPL/12792/2025 BLAPL/4564/2025	SANTOSHI MOHANTY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BALIMI /59 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000219/2025
32	D-BLAPL/12385/2025 BLAPL/4565/2025	MANAS RANJAN MISHRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SUNDARGARH SADAR /268 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000126/2024
33	D-BLAPL/12777/2025 BLAPL/4566/2025	MAHESH SONI @ MOHESH SONY VS STATE OF ODISHA	SWARNALATA MALLICK VS	GHANTAPADA /44 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000083/2025
34	D-BLAPL/12896/2025 BLAPL/4567/2025	JANANI MUNDA VS	SURYAKANTA DWIBEDI VS	SASON /117 /2024 A.D.J.,SAMBALPUR(Sambalpur)

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35	D-BLAPL/11805/2025 BLAPL/4568/2025	STATE OF ODISHA SUBRAT KHILA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ST/000037/2024 MATHILI /26 /2025 A.D.J.,MALKANGIRI(Malkangiri) Spl/000008/2025
36	D-BLAPL/12707/2025 BLAPL/4569/2025	AKSHYA KUMAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DELANGA /352 /2023 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/000020/2024
37	D-CMP/16857/2025 CMP/650/2025	SANKUNTALA AGRAWAL VS BINODINI @ BIMALA BHUE	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga) CS/000018/2023
38	D-CMP/16893/2025 CMP/651/2025	HARI @ HARISH CHANDRA BEHERA VS NILADRI ROUT	SUMIT KUMAR MOHANTY VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK CMA/0000180/2021
39	D-CMP/16927/2025 CMP/652/2025	GULSON BIBI VS ZAIBOON BIBI	ISRAIL KHAN VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh) CS/000005/2006
40	D-CMP/15766/2025 CMP/653/2025	GOPAL KRUSHNA BEHERA VS KANAKLATA BEHERA	GOPAL PRASAD JENA VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000115/2016
41	D-CMP/17037/2025 CMP/654/2025	M/S. Z. ENGINEER CONSTRUCTION PRIVATE LIMITED VS ASHUTOSH SAHOO	MANAS RANJAN BAUG VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh) CS/0000785/2019
42	D-CMP/14727/2025 CMP/655/2025	KAILASH CHANDRA PANDA VS NIRANJAN PANDA	SAMBIT SAMAL VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000261/2019
43	D-CMP/17241/2025 CMP/656/2025	JAYARAM JENA VS LINGARAJ OJHA	AJODHYA RANJAN DASH VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000112/2021
44	D-CMP/17307/2025 CMP/657/2025	SAROJ KUMARI SHUKLA VS BIMALA JHARKHADIA	SOUMYA MISHRA VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) Os/0000006/1990
45	D-CMP/17295/2025 CMP/658/2025	KRUSHNA CHANDRA SABAT VS K. CHITIBABU	AKSHAYAY KUMAR DORA VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000061/2023

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46	D-CMP/17272/2025 CMP/659/2025	AMRITA MOHANTY VS ATULYA BIHARI MOHANTY	MANAS RANJAN BAUG VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK CS/0000564/2022
47	D-CMP/16356/2025 CMP/660/2025	SK. HABIB VS AMINA BIBI	BIJAYA KUMAR NAYAK (3) VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK TS/0000402/2000
48	D-CMP/17162/2025 CMP/661/2025	JYOTSNAMAYEE DASH VS SEEMA AGARWAL	BICHITRA NARAYANA SATAPATHY VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000034/2014
49	D-CONTC/14838/2025 CONTC/1916/2025	SASHI REKHA NAYAK VS SUBASH CHANDRA BISWAL,BLOCK EDUCATION OFFICER,BINJHARPUR,JAJPUR	ADV. VS	// ()
50	D-CONTC/14726/2025 CONTC/1917/2025	DEBASISH MUDULI VS RAJESH PRABHAKAR PATIL,COMMNR. CUM SECY., COOPERATION DEPT.	JAGAJIBAN PRADHAN VS	// ()
51	D-CONTC/14728/2025 CONTC/1918/2025	AMULYA KUMAR PANDA VS RAJESH PRABHAKAR PATIL, COMMNR. CUM SECY., COOPERATION DEPT.	JAGAJIBAN PRADHAN VS	// ()
52	D-CONTC/15589/2025 CONTC/1919/2025	RAKESH MAHANA VS ANANYA DAS,IAS	ADV. VS	// ()
53	D-CONTC/16457/2025 CONTC/1920/2025	PRADEEP KUMAR SAHU VS DEORANJAN KUMAR SINGH,SECY. REVENUE AND D.M DEPT.	ADV. VS	// ()
54	D-CONTC/16493/2025 CONTC/1921/2025	DUTI NAIK VS ALOK KUMAR KAR, DIRECTOR(R AND R), REHABILITATION AND RESETTLEMENT	ADV. VS	// ()
55	D-CONTC/15360/2025 CONTC/1922/2025	SUSAMARANI SAMANTARAY VS ANANYA DAS,IAS	CUM ADDL. SECY. DEPT. W.R AKSHAYA KUMAR PANDEY VS	// ()
56	D-CONTC/14856/2025 CONTC/1923/2025	BANSHIDHAR MOHANTY VS SURYAWANSHI MAYUR VIKAS,COLLECTOR, BALASORE	ADV. VS	// ()
57	D-CONTC/14974/2025	PARAMANANDA PIROI	ADV.	//

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	CONTC/1924/2025	VS SHALINI PANDIT, IAS	VS	() //
58	D-CONTC/13649/2025 CONTC/1925/2025	PINTU PANI VS PURNA CHANDRA BARIHA,DISTRICT EDUCATION OFFICER,RAYAGADA	BISWAJIT PASAYAT VS	// () //
59	D-CONTC/14038/2025 CONTC/1926/2025	CHARULATA SAHOO VS ANU GARG,COMM-CUM-SECRETARY,WATER RESOURCES DEPARTMENT,BBSR,KHURDA	MANORANJAN MISHRA VS	// () //
60	D-CONTC/14201/2025 CONTC/1927/2025	JYOTIKANTA PANDA VS SUSHIL KUMAR NAHAK,CHIEF MECHANICAL OFFICER,JAGATSINGHPUR	ADV. VS	// () //
61	D-CONTC/14986/2025 CONTC/1928/2025	BISHNUPRIYA BEHERA VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// () //
62	D-CONTC/14250/2025 CONTC/1929/2025	GOURAV MOHAPATRA VS BIJAYA KUMAR PRUSTY,IAS	SUDEEPTA KUMAR SINGH VS	// () //
63	D-CONTC/14978/2025 CONTC/1930/2025	RAJIB KUMAR BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// () //
64	D-CONTC/15902/2025 CONTC/1931/2025	SANTOSH KUMAR SATAPATHY VS ASWATHY S., IAS	SUDHIR RANJAN MOHAPATRA VS	// () //
65	D-CONTC/14979/2025 CONTC/1932/2025	SIMANTI NAIK VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// () //
66	D-CONTC/15690/2025 CONTC/1933/2025	JIBANANDA KUMAR SEE VS RADHA RANJAN DAS,TAHASILDAR	ADV. VS	// () //
67	D-CRLA/10780/2025 CRLA/499/2025	GANGADHAR JENA VS STATE OF ODISHA	DHARMENDRA SETHY VS	SIMULIA /390 /2023 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000331/2023
68	D-CRLA/10366/2025 CRLA/500/2025	SURENDRA PUJARI VS	DEVASIS MOHANTY VS	JEYPORE MAHILA /60 /2019 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput)

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69	D-CRLA/10899/2025 CRLA/501/2025	STATE OF ODISHA MUNA FETASINGH VS	DUSHMANTA SAHOO VS	CT/0000034/2020 / /0 1ST A.D.J.,BERHAMPUR(Ganjam)
70	D-CRLA/12309/2025 CRLA/502/2025	STATE OF ODISHA MANOJ@MAANJU NAYAK VS	ASHOK DAS VS	2(A)CC/0000093/2023 DIGAPAHANDI /209 /2021 AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam)
71	D-CRLA/12619/2025 CRLA/503/2025	STATE OF ODISHA DIPTA RANJAN MAHAKUD VS	PARTHA SARATHI DAS VS	Spl/0000145/2021 HARICHANDANPUR /68 /2023 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar)
72	D-CRLA/12374/2025 CRLA/504/2025	STATE OF ODISHA HEMANTA MALIK VS	SIBA RANJAN POLAI VS	Spl/0000037/2023 RAMBHA (KHALLIKOTE) /247 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam)
73	D-CRLA/12841/2025 CRLA/505/2025	STATE OF ODISHA RINABALA@RINALATA KHANDUAL VS	RAKESH BEHERA VS	Spl/0000008/2025 JATNI P.S. /102 /2025 SPECIAL JUDGE,BHUBANESWAR(Khordha)
74	D-CRLMC/10997/2025 CRLMC/1583/2025	STATE OF ODISHA HIMANSU SEKHAR SAHOO VS	SUJIT KUMAR DAS VS	TR/0000120/2025 CUTTACK SADAR /47 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
75	D-CRLMC/11056/2025 CRLMC/1584/2025	STATE OF ODISHA KRUTIBAS PARIDA VS	PRAMOD KUMAR JENA VS	GR/0000086/2024 BASUDEVPUR /228 /2023 J.M.F.C.,BASUDEVPUR(Bhadrak)
76	D-CRLMC/11093/2025 CRLMC/1585/2025	STATE OF ODISHA SANTANU KUMAR SWAIN @ SANTANU SWAIN VS	BISWABHUSAN DAS VS	ICC/0000065/2024 PARADEEP LOCK /51 /2025 J.M.F.C.,KUJANG(Jagatsinghapur)
77	D-CRLMC/11694/2025 CRLMC/1586/2025	STATE OF ODISHA KAILASH BHOI VS	TARA PRASAD MOHAPATRA VS	GR/0000189/2025 CHANDANPUR /243 /2022 2ND A.D.J.,PURI(Puri)
78	D-CRLMC/11759/2025 CRLMC/1587/2025	STATE OF ODISHA GOURISHANKAR BEHERA @ TABLU @ GOURAV VS	RABINDRA NATH PRUSTY VS	TR/0000004/2023 NALCO /78 /2025 SPECIAL JUDGE,ANGUL(Anugul)
79	D-CRLMC/10841/2025 CRLMC/1588/2025	STATE OF ODISHA SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	Spl/0000005/2025 / /0 J.M.F.C.,BARIPADA(Mayurbhanj) 2(A)CC/0000004/2025

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80	D-CRLMC/12702/2025 CRLMC/1589/2025	BIJAY KETAN UPADHYAYA VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	CUTTACK VIGILANCE /21 /2019 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000003/2023
81	D-CRLMC/10885/2025 CRLMC/1590/2025	SESHADEV SAHU VS STATE OF ODISHA	RABINDRA PRASAD PATANAIAK VS	JARAPADA /100 /2003 C.J.M.,ANGUL(Anugul) CT/0002334/2003
82	D-CRLMC/11371/2025 CRLMC/1591/2025	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /408 /2014 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000102/2017
83	D-CRLMC/11119/2025 CRLMC/1592/2025	ALOK SRICHANDAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	JANKIA P.S. /277 /2022 J.M.F.C.,KHURDA(Khordha) GR/0001244/2022
84	D-CRLMC/11402/2025 CRLMC/1593/2025	SYED MOOSA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /128 /2007 ASST. SESSIONS JUDGE,KANTABANJI SC/0000083/2009
85	D-CRLMC/11565/2025 CRLMC/1594/2025	ARA SEKHAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT TOWN /196 /2021 ADDL DISTRICT AND SESSIONS JUDGE CRREV/0000004/2024
86	D-CRLMC/11578/2025 CRLMC/1595/2025	HARI NAYAK @ LALITA NAYAK VS STATE OF ODISHA	PULAKESH MOHANTY VS	MAHILA P.S. BUXIBAZAR /146 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000670/2023
87	D-CRLMC/12096/2025 CRLMC/1596/2025	SATYABAN DEHURY VS STATE OF ODISHA	MANAS RANJAN DHAL VS	PARJANG /524 /2024 J.M.F.C,PARJANG(Dhenkanal) GR/0000733/2024
88	D-CRLMC/10665/2025 CRLMC/1597/2025	BHIKARI CHARAN SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KANTABANIA PS /55 /2015 S.D.J.M.,HINDOL(Dhenkanal) GR/0000233/2015
89	D-CRLMC/11588/2025 CRLMC/1598/2025	BISWAJIT DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// J.M.F.C.,BHOGRAI(Baleshwar) ICC/0000017/2023
90	D-CRLMC/12540/2025 CRLMC/1599/2025	CHANDRAMANI PRADHAN VS STATE OF ODISHA	ABHIJIT DAS VS	BUGUDA /110 /2008 ASST. SESSIONS JUDGE, BHANJANAGAR ST/0000037/2009
91	D-CRLMC/9721/2025	RANJAN KUMAR MANIK	ACHYUTANANDA PATTANAIAK	//0

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	CRLMC/1600/2025	VS STATE OF ODISHA	VS	J.M.F.C,CUTTACK(Cuttack) ICC/0000128/2022
92	D-CRLMC/11713/2025 CRLMC/1601/2025	TANUJ KUMAR SABAT VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	PARLAKHEMUNDI /25 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA
93	D-CRLMC/10098/2025 CRLMC/1602/2025	NIBASH CHANDRA NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	GR/0000065/2024 PAHALA /232 /2022 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001357/2022
94	D-CRLMC/12817/2025 CRLMC/1603/2025	DEBENDRA KUMAR MAJHI @ DEBENDRA MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PAPADAHANDI /160 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR
95	D-CRLMC/12906/2025 CRLMC/1604/2025	BRAJA KISHOR RANA@BRAJA RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /3 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000005/2025
96	D-CRLMP/12210/2025 CRLMP/518/2025	BIPLAB KUMAR NAYAK VS COMMNR. OF POLICE,KHURDA	BIRAJA PRASANNA DAS VS	MANCHESWAR P.S. /602 /2024 () //
97	D-CRLMP/12534/2025 CRLMP/519/2025	ANNAPURNA MARTHA VS STATE OF ODISHA	NILESH A.DUBEY VS	CHANDAPUR /193 /2024 () //
98	D-CRLMP/11701/2025 CRLMP/520/2025	SIBA PRASAD SETHY VS SASMITA SETHY	ANUP KUMAR MOHAPATRA VS	/ /0 JUDGE,FAMILY COURT,JAGATSINGPUR
99	D-CRLMP/12544/2025 CRLMP/521/2025	ANIL SAMAL VS STATE OF ODISHA	NIRANJAN PANDA VS	Crp/0000155/2023 LINGARAJ P.S. /26 /2025 () //
100	D-CRLMP/12581/2025 CRLMP/522/2025	BIKRAM KESHARI RATH VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	/ /0 () //
101	D-CRLMP/12637/2025 CRLMP/523/2025	HARISHANKAR DHAL VS MAMATANJALI SETHI	MANOJ KUMAR PATI VS	/ /0 S.D.J.M.,NILAGIRI(Baleshwar) CRMC/0000032/2017
102	D-CRLMP/11309/2025 CRLMP/524/2025	JITENDRA BARIK VS	AMLAN SHAKTI PAUL VS	BALIANTA P.S. /120 /2025 ()

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103	D-CRLMP/12830/2025 CRLMP/525/2025	STATE OF ODISHA NIHAR KANTA SAHU VS INDIRA SAHU	MADHUSMITA KANUNGO VS	// // JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000122/2020
104	D-CRLMP/11427/2025 CRLMP/526/2025	RAMAKRUSHNA MANDAL VS	MANORANJAN MISHRA VS	//0 ()
105	D-CRLMP/11984/2025 CRLMP/527/2025	STATE OF ODISHA BIJAY KUMAR NANDA VS	KSHIROD KUMAR ROUT VS	// JAGATSINGPUR /87 /2023 ()
106	D-CRLMP/11256/2025 CRLMP/528/2025	STATE OF ODISHA BANKA BIHARI MISHRA VS	KAILASH CHANDRA SATAPATHY VS	// //0 ()
107	D-CRLREV/11801/2025 CRLREV/225/2025	STATE OF ODISHA DILLIP PADHIARY@PRATIHARY@DILLIP KUMAR PADHIARY@PRATIHARY VS	TARA PRASAD MOHAPATRA VS	// ODAGAON /65 /2007 DISTRICT AND SESSIONS JUDGE,NAYAGUDA CRA/0000017/2024
108	D-CRLREV/11172/2025 CRLREV/226/2025	STATE OF ODISHA RAMESH DAS VS	KHUSBU PANIGRAHI VS	//0 DISTRICT & SESSIONS JUDGE,BALASORE CRMC/0000066/2024
109	D-CRLREV/9538/2025 CRLREV/227/2025	STATE OF ODISHA K.DURUJA@DURJYODHAN PATRA VS	BHABANI SANKAR DAS VS	RAMBHA (KHALLIKOTE) /122 /1998 A.D.J.,KHALLIKOTE(Ganjam) CRA/0000009/2019
110	D-FAO/12448/2025 FAO/190/2025	STATE OF ODISHA D.M., M/S. NEW INDIA ASSURANCE CO.LTD., BERHAMPUR VS RITA SAHU	MAHITOSH SINHA VS	// COMMNR. FOR EMPLOYEES COMPENSATION EC/0000009/2022
111	D-FAO/15059/2025 FAO/191/2025	GITA GARUDA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000108/2024
112	D-FAO/17262/2025 FAO/192/2025	M/S GOLDENLAND DEVELOPERS LTD. VS	SOUMYA JYOTI BISWAL VS	// PRESIDING OFFICER, DESIGNATED COURT IA/0000002/2024
113	D-FAO/13885/2025 FAO/193/2025	STATE OF ODISHA STATE OF ODISHA VS MAMATA PATRO	DAYANIDHI LENKA,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000869/2016

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114	D-FAO/15885/2025 FAO/194/2025	PADMINI MAHANANDA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000104/2024
115	D-FAO/15890/2025 FAO/195/2025	JASINTA EKKA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000092/2024
116	D-FAO/13462/2025 FAO/196/2025	BISHWANATH MEHER VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0001209/2016
117	D-FAO/16158/2025 FAO/197/2025	MANAGER, T.P. HUB, M/S. THE NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS CHANDNI BIBI	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000280/2023
118	D-FAO/12915/2025 FAO/198/2025	B.PARVATI VS UNION OF INDIA	TUSAR KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000008/2018
119	D-GCRLA/11951/2025 GCRLA/5/2025	STATE OF ODISHA VS S.DURJYODHAN REDDY	A.S.C. VS	RAMBHA (KHALLIKOTE) /121 /2006 ASST. SESSIONS JUEGE, KHALLIKOTE(C ST/0000114/2009
120	D-LAA/9103/2025 LAA/22/2025	SARAT RAUT VS LAND ACQUISITION OFFICER, KHORDHA	AJIT KUMAR RATH VS	// THE PO, LAR AND R AUTHORITY, CUTT LAR/0000003/2021
121	D-MACA/13350/2025 MACA/497/2025	DIVISIONAL MANAGER, M/S. TATA AIG INSURANCE COMPANY LTD, KHORDHA VS SUSAMA SINGH	ADAM ALI KHAN VS	// 7TH M.A.C.T., BHUBANESWAR(Khordha Mac/0000097/2021
122	D-MACA/16540/2025 MACA/498/2025	THE DIVISIONAL MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LTD, CUTTACK VS HADIBANDHU MOHARANA	G.P.DUTTA VS	// III M.A.C.T., TALCHER(Anugul) Mac/0000102/2017
123	D-MACA/16561/2025 MACA/499/2025	M/S. NEW INDIA ASSURANCE COMPANY LIMITED, CUTTACK VS SAILENDREE SAHOO	G.P.DUTTA VS	// 3RD M.A.C.T., CUTTACK(Cuttack) Mac/0000351/2016
124	D-MACA/16660/2025 MACA/500/2025	KAMALA SAHOO VS DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD, KHURDA	S.SUDHANSU KUMAR SUBUDHI VS	// 10th M.A.C.T., BHUBANESWAR(Khordha Mac/0000302/2020
125	D-MACA/16918/2025	SUDESNA DAS	RAJIB LOCHAN PATTNAIK	//

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	MACA/501/2025	VS	VS	II MACT (SD),BERHAMPUR(Ganjam)
126	D-MACA/16916/2025 MACA/502/2025	M/S. MISSION DIRECTOR OF NRHM,DEPTT. OF H AND FW GOVT. OF INDIA,BBSR BHASKAR MUDULI VS RABI SAHU	RAJIB LOCHAN PATTNAIK VS	Mac/0000136/2019 // A.D.J.,NAWARANGPUR(Nabarangapur) Mac/0000034/2017
127	D-MACA/16966/2025 MACA/503/2025	D.M., NATIONAL INSURANCE CO. LTD., CUTTACK VS PHULAMANI BINDHANI	ADAM ALI KHAN VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000053/2021
128	D-MACA/17022/2025 MACA/504/2025	ARUNDHATI MOHANTY @ JAGDEV VS AMAR KUMAR BUDHARAJ	SATYABHUSAN DAS VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000133/2019
129	D-MACA/17147/2025 MACA/505/2025	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD,CUTTACK VS PRASANNA KUMAR DAS	SANTOSH KUMAR MOHANTY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000923/2017
130	D-MACA/17035/2025 MACA/506/2025	HARIHAR PARIDA VS SRIKANTA PATRA	PRADEEP KUMAR MISHRA VS	// 4TH M.A.C.T.,ANGUL(Anugul) Mac/0000032/2019
131	D-MATA/13251/2025 MATA/176/2025	BICHITRA PANDA VS SUCHITRA BISOY @ SUCHITRA PANDA	AKSHAYA KUMAR PATI VS	// JUDGE, FAMILY COURT, BOUDH(Baudh) Cp/0000164/2019
132	D-MATA/17116/2025 MATA/177/2025	PRASANNA KUMAR PAHAN VS CHINAMYEE DAS	ASHESH KUMAR PRUSTY VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000810/2023
133	D-MATA/17202/2025 MATA/178/2025	TIKINA MALLICK VS SAUMYA RANJAN MALLICK	KAILASH CHANDRA SAHOO VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000031/2022
134	D-MATA/17227/2025 MATA/179/2025	HEMANTA KUMAR BEHERA VS SHANTILATA BEHERA	ABHISHEK DASH VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000109/2023
135	D-MATA/10448/2025 MATA/180/2025	DIBYA DARSHINI DAS(LEENA@NUPUR) VS DHARMENDRA BHUTIA	MANOJ KUMAR PANDA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000503/2016
136	D-OTAPL/13849/2025 OTAPL/46/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESWAR VS	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ()

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137	D-RPFAM/16479/2025 RPFAM/111/2025	M/S. SM NIRIYAT PVT. LTD. RAJENDRA KUMAR DAS VS PRAVASINI MAHARANA	BISHNU PRASAD PRADHAN VS	// // JUDGE FAMILY COURT,PURI(Puri) Crp/0000102/2022
138	D-RPFAM/16708/2025 RPFAM/112/2025	BHAGIRATHI SETHI VS NIRUPAMA SETHI	AMIT PRASAD BOSE VS	// // JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000100/2023
139	D-RPFAM/15239/2025 RPFAM/113/2025	DEEPAK RANJAN PRADHAN VS PRATICHI SAMAL	PRASANTA KUMAR NAYAK VS	// // JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000192/2022
140	D-RSA/17148/2025 RSA/222/2025	RABINARAYAN NANDA VS SATYANARAYAN NANDA	BISWARANJAN DAS VS	// // A.D.J.,SALIPUR(Cuttack) RFA/0000047/2018
141	D-RSA/12829/2025 RSA/223/2025	GAKULA SAHU VS JASODA SAHU	RAMESH CHANDRA SWAIN VS	// // A.D.J.,PADAMPUR(Bargarh) RFA/0000021/2024
142	D-RVWPET/16376/2025 RVWPET/122/2025	STATE OF ODISHA VS CHINTAMANI BHUIAN	AISHWARYA DASH,A.S.C VS	// // () //
143	D-TRP(C)/13330/2025 TRP(C)/119/2025	GOURI SHANKAR MISHRA VS DIPTI PRIYADARSINI PANDA	AKSHAYA KUMAR JENA VS	// // JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000383/2024
144	D-TRP(C)/16836/2025 TRP(C)/120/2025	KAMALA BARIK @ SHREEMATI BEJ @ SRIMATI BEJ VS SURYAMANI BARIK	AMLAN SHAKTI PAUL VS	// // JUDGE FAMILY COURT,BALASORE(Bal CP/0000267/2024
145	D-TRPCRL/12629/2025 TRPCRL/31/2025	MINI@MINATI PRADHAN VS STATE OF ODISHA	BASUDEV PUJARI VS	// // NISCHINTAKOILI /14 /2024 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000100/2024
146	D-WA/15702/2025 WA/778/2025	IDBI BANK LTD.,ZONAL OFFICE, KHURDA VS ADITYA PATRA	RAKESH SAHU VS	// // () //
147	D-WA/14671/2025 WA/779/2025	STATE OF ODISHA VS DR TANUJA BISWAL	BIMBISAR DASH,A.S.C VS	// // () //

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148	D-WA/14674/2025 WA/780/2025	STATE OF ODISHA VS PRAKASH CHANDRA SETHI	DEBASIS NAYAK,A.G.A VS	// 0 //
149	D-WA/14797/2025 WA/781/2025	STATE OF ODISHA VS PRADYUMNA JENA	CHANDRA KANTA PRADHAN, A.G.A VS	// 0 //
150	D-WA/16881/2025 WA/782/2025	TP WESTERN ODISHA DISTRIBUTION LIMITED (TPWODL) VS AJIT KUMAR KAR CHOUDHURY	RAJJEET ROY VS	// 0 //
151	D-WP(C)/16885/2025 WP(C)/11647/2025	BIRENDRA KUMAR PATI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
152	D-WP(C)/15949/2025 WP(C)/11648/2025	ANANTA PIDIKAKA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
153	D-WP(C)/15474/2025 WP(C)/11649/2025	JOGENDRA KUMAR MOHANTY VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
154	D-WP(C)/15945/2025 WP(C)/11650/2025	SRAMBU KUNDINGAKA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
155	D-WP(C)/15403/2025 WP(C)/11651/2025	BISWAMBAR MOHAPATRA VS MANAGER CUM EXECUTIVE ENGINEER, ELECTRICAL DIV., TPCODL, JAGATSINGHPUR	ASMIYA RANJAN MAJHI VS	// 0 //
156	D-WP(C)/15414/2025 WP(C)/11652/2025	MAMATA MISHRA @ MOHAPATRA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
157	D-WP(C)/14246/2025 WP(C)/11653/2025	DURGA SOREN VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
158	D-WP(C)/15960/2025 WP(C)/11654/2025	LETERI KUNDINGA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
159	D-WP(C)/15951/2025	KARUNA SUNA	JYOTIRMAYA PRASAD BEHERA	//

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	WP(C)/11655/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/16958/2025 WP(C)/11656/2025	JEEBANANANDA TRIPATHY VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
161	D-WP(C)/15255/2025 WP(C)/11657/2025	TUSHARKANTA MOHANTY VS STATE OF ORISSA	AKSHAYA KUMAR JENA VS	// 0 //
162	D-WP(C)/15967/2025 WP(C)/11658/2025	RATHA MULINGAKA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
163	D-WP(C)/17134/2025 WP(C)/11659/2025	MRUTYUNJAY BARIK VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
164	D-WP(C)/15969/2025 WP(C)/11660/2025	LINGANA KUMRUKA VS LABOUR AND EMPLOYEES STATE INSURANCE DEPT., BBSR	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
165	D-WP(C)/15282/2025 WP(C)/11661/2025	SANATANA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
166	D-WP(C)/16326/2025 WP(C)/11662/2025	BICHITRANANDA NAYAK VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
167	D-WP(C)/15300/2025 WP(C)/11663/2025	GOURANG CHARAN PRAHARAJ VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// 0 //
168	D-WP(C)/16604/2025 WP(C)/11664/2025	ANJAN KUMAR JENA VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //
169	D-WP(C)/15942/2025 WP(C)/11665/2025	BIJAYA KUMAR MAHAKUDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
170	D-WP(C)/15952/2025 WP(C)/11666/2025	PANLA KADRAKA VS	JYOTIRMAYA PRASAD BEHERA VS	// 0

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171	D-WP(C)/13764/2025 WP(C)/11667/2025	STATE OF ODISHA SOUDAMINI ROUT VS	DIPTI RANJAN MOHAPATRA VS	// // 0
172	D-WP(C)/17232/2025 WP(C)/11668/2025	STATE OF ODISHA ANATH BANDHU JENA VS	ASHSH KUMAR SAMAL VS	// // 0
173	D-WP(C)/13889/2025 WP(C)/11669/2025	THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR SASMITA DASH VS	SOURAV SUMAN BHUYAN VS	// // 0
174	D-WP(C)/15211/2025 WP(C)/11670/2025	STATE OF ODISHA KAILASH CHANDRA SETHA VS	GHANASHYAM NAMTOAR VS	// // 0
175	D-WP(C)/17200/2025 WP(C)/11671/2025	STATE OF ODISHA JYOTSNAMAYI BHOI VS	LAXMIKANTA MOHANTY VS	// // 0
176	D-WP(C)/14394/2025 WP(C)/11672/2025	STATE OF ODISHA RABINARAYAN BHOI VS	LAXMIDHAR DASH VS	// // 0
177	D-WP(C)/15114/2025 WP(C)/11673/2025	STATE OF ORISSA SRINIBAS CHANDRA BHUYAN VS	PITAMBAR PANDA VS	// // 0
178	D-WP(C)/16541/2025 WP(C)/11674/2025	STATE OF ORISSA MANORANJAN SAHOO VS	DILIP KUMAR SAHU VS	// // 0
179	D-WP(C)/17325/2025 WP(C)/11675/2025	STATE OF ODISHA RABINDRA NATH GIRI VS	SUSHANTA KUMAR MISHRA VS	// // 0
180	D-WP(C)/15973/2025 WP(C)/11676/2025	STATE OF ODISHA MUKTAMA HIAL VS	JYOTIRMAYAK PRASAD BEHERA VS	// // 0
181	D-WP(C)/15218/2025 WP(C)/11677/2025	STATE OF ODISHA SIBANAVA SETHY VS TPCODL, BBSR	SASHIBHUSAN DAS VS	// // 0 //

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182	D-WP(C)/17327/2025 WP(C)/11678/2025	SUSANTA KUMAR PATRA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
183	D-WP(C)/12965/2025 WP(C)/11679/2025	MAHENDRA PANDA VS SRI SRI GATESWAR DEV AND MAA PARBATI THAKURANI BIJE., PURI	SURESH KUMAR CHOUDHURY VS	// 0 //
184	D-WP(C)/16308/2025 WP(C)/11680/2025	NIRANJAN BISWAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
185	D-WP(C)/17163/2025 WP(C)/11681/2025	NIRANJAN HOTA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
186	D-WP(C)/16746/2025 WP(C)/11682/2025	SUBRAT KUMAR JAGADAL VS STATE OF ORISSA	JAYADEBA BEHERA VS	// 0 //
187	D-WP(C)/15975/2025 WP(C)/11683/2025	KUDUNJI HIKAKA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
188	D-WP(C)/17306/2025 WP(C)/11684/2025	GOVIND PRASAD CHHAPADIA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
189	D-WP(C)/17170/2025 WP(C)/11685/2025	BINOD BIHARI PATRA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
190	D-WP(C)/17067/2025 WP(C)/11686/2025	SANJAYA KUMAR @ SANJAYA SETHI VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	// 0 //
191	D-WP(C)/17224/2025 WP(C)/11687/2025	PANDABA CHARAN MUNDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
192	D-WP(C)/17330/2025 WP(C)/11688/2025	PRADEEP KUMAR JENA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
193	D-WP(C)/17076/2025	SUBODH KUMAR SARANGI	OMKAR DEV DAS	//

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	WP(C)/11689/2025	VS COLLECTOR, GANJAM	VS	0 //
194	D-WP(C)/17175/2025 WP(C)/11690/2025	SUSIL KUMAR PANIGRAHI VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
195	D-WP(C)/17216/2025 WP(C)/11691/2025	TRUPTI PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
196	D-WP(C)/16041/2025 WP(C)/11692/2025	SAMBHU PRASAD PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
197	D-WP(C)/17211/2025 WP(C)/11693/2025	JAYANTA KUMAR TRIPATHY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
198	D-WP(C)/17333/2025 WP(C)/11694/2025	HARI CHARAN BEHERA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
199	D-WP(C)/17219/2025 WP(C)/11695/2025	JHUNI RANI MOHANTA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
200	D-WP(C)/16957/2025 WP(C)/11696/2025	PRATYUSH RANJAN SATAPATHY VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
201	D-WP(C)/15522/2025 WP(C)/11697/2025	PRASSANA KUMAR TRIPATHY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
202	D-WP(C)/14477/2025 WP(C)/11698/2025	HINDU SOREN @ MAJHI VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
203	D-WP(C)/16013/2025 WP(C)/11699/2025	ANJAN KUMAR GIRI VS STATE OF ORISSA	MANOJA KUMAR KHUNTIA VS	// 0 //
204	D-WP(C)/16339/2025 WP(C)/11700/2025	NARAYANI MOHANTY VS	DAYANIDHI MISHRA VS	// 0

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205	D-WP(C)/15612/2025 WP(C)/11701/2025	STATE OF ODISHA DR.SAROJ KUMAR DASH SHARMA VS	SHASHI BHUSAN JENA VS	// // 0
206	D-WP(C)/16300/2025 WP(C)/11702/2025	STATE OF ODISHA INDRAMANI SAHOO VS	BASUDEV BARIK VS	// // 0
207	D-WP(C)/17230/2025 WP(C)/11703/2025	STATE OF ODISHA SABITA PATEL VS	SOUENDRA PATTANAIAK VS	// // 0
208	D-WP(C)/15995/2025 WP(C)/11704/2025	COLLECTOR, SUNDERGARH MANOJ KUMAR MISHRA VS	GYANA RANJAN MOHAPATRA VS	// // 0
209	D-WP(C)/16301/2025 WP(C)/11705/2025	STATE OF ORISSA BHRAMAR BEHERA VS	BASUDEV BARIK VS	// // 0
210	D-WP(C)/17174/2025 WP(C)/11706/2025	STATE OF ORISSA ANANYA MISSION SHAKTI FEDERATION, KUTRA VS	RAJIV KUMAR MAHANTA VS	// // 0
211	D-WP(C)/16009/2025 WP(C)/11707/2025	STATE OF ODISHA KARTIK CHANDRA SAHOO VS	GYANA RANJAN MOHAPATRA VS	// // 0
212	D-WP(C)/16965/2025 WP(C)/11708/2025	STATE OF ORISSA PADMA MAJHI VS	SUSHANTA KUMAR JOSHI VS	// // 0
213	D-WP(C)/15610/2025 WP(C)/11709/2025	STATE OF ODISHA DR.BISHNU PRASAD DASH VS	SHASHI BHUSAN JENA VS	// // 0
214	D-WP(C)/17072/2025 WP(C)/11710/2025	STATE OF ODISHA SIMANTA KUMAR TRIPATHY VS	ANJAN KUMAR BISWAL VS	// // 0
215	D-WP(C)/17293/2025 WP(C)/11711/2025	STATE OF ODISHA RAJENDRA KANHAR VS	SUBHASREE MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/17205/2025 WP(C)/11712/2025	MANJUBALA MOHANTY VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	ASHIS KUMAR SAMAL VS	// 0 //
217	D-WP(C)/12410/2025 WP(C)/11713/2025	BHABANI PRASAD PADHI VS SECRETARY, REVENUE DEPARTMENT, GOVERNMENT OF INDIA	JAGAMOHAN PATTANAİK VS	// 0 //
218	D-WP(C)/15582/2025 WP(C)/11714/2025	RANJAN KUMAR MOHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
219	D-WP(C)/16963/2025 WP(C)/11715/2025	JAI MAA DURGA SELF HELP GROUP, BALESWAR VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
220	D-WP(C)/15023/2025 WP(C)/11716/2025	PREMJIT SINGH VS THE COLLECTOR, JHARSUGUDA	RAJENDRA NARAYAN ROUT VS	// 0 //
221	D-WP(C)/16998/2025 WP(C)/11717/2025	SARADA KUMARI ACHARYA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
222	D-WP(C)/16817/2025 WP(C)/11718/2025	RAJASHREE PRUSTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
223	D-WP(C)/17000/2025 WP(C)/11719/2025	GANGADHAR PRADHAN VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
224	D-WP(C)/17168/2025 WP(C)/11720/2025	EKTA FEDERATION, BISRA BLOCK, SUNDARGARH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
225	D-WP(C)/17111/2025 WP(C)/11721/2025	M/S MAHIMA SWAMI UDYOG VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //
226	D-WP(C)/17015/2025 WP(C)/11722/2025	NIBEDITA GIRI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
227	D-WP(C)/16663/2025	PUSPALATA ROURTRAY	AKSHAYA KUMAR PANDEY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/11723/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/14300/2025 WP(C)/11724/2025	GOPAL KRUSHNA LENKA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
229	D-WP(C)/17075/2025 WP(C)/11725/2025	SUDAM NAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
230	D-WP(C)/14305/2025 WP(C)/11726/2025	AKSHYA KUMAR MOHANTA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
231	D-WP(C)/17169/2025 WP(C)/11727/2025	NEELAMADHAB BRAHMA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
232	D-WP(C)/17172/2025 WP(C)/11728/2025	SHAKTI SANGHA BETANATI, MAYURBHANJ VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
233	D-WP(C)/15111/2025 WP(C)/11729/2025	LALITA MAHANANDA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
234	D-WP(C)/16380/2025 WP(C)/11730/2025	REENA MAHANANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
235	D-WP(C)/17069/2025 WP(C)/11731/2025	SAMIR KUMAR SARANGI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
236	D-WP(C)/16383/2025 WP(C)/11732/2025	BIKASH CHANDRA PATNAİK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
237	D-WP(C)/16968/2025 WP(C)/11733/2025	KANCHAN PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
238	D-WP(C)/17150/2025 WP(C)/11734/2025	KRUTIBASH SAHOO VS	ITISHREE TRIPATHY VS	// 0

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239	D-WP(C)/15683/2025 WP(C)/11735/2025	THE B.M. SBI, JASHIPUR BRANCH AKSHAYA KUMAR PADHI VS THE COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.,BBSR	SANDHYARANI PANI VS	// // 0 //
240	D-WP(C)/15704/2025 WP(C)/11736/2025	RABINDRANATH DASH VS STATE OF ODISHA	BANAMALI SAHOO 1 VS	// 0 //
241	D-WP(C)/16556/2025 WP(C)/11737/2025	PRAVASINI KHATUA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
242	D-WP(C)/17003/2025 WP(C)/11738/2025	TRILOCHAN DAS VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
243	D-WP(C)/13499/2025 WP(C)/11739/2025	M/S SNBD AND CONSTRUCTION, JAKHAPURA, JAJPUR VS UNION OF INDIA	MAMTA MISHRA VS	// 0 //
244	D-WP(C)/17396/2025 WP(C)/11740/2025	NIRANJAN PARIDA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
245	D-WP(C)/15717/2025 WP(C)/11741/2025	PRAMOD KUMAR UPADHYA VS STATE OF ODISHA	BANAMALI SAHOO 1 VS	// 0 //
246	D-WP(C)/16926/2025 WP(C)/11742/2025	SANGRAM KISHORE SAHOO VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
247	D-WP(C)/17051/2025 WP(C)/11743/2025	SANJAY SWADIA @ SANJAY BHAI SWADIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
248	D-WP(C)/15746/2025 WP(C)/11744/2025	SANJAYA KUMAR BAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
249	D-WP(C)/17054/2025 WP(C)/11745/2025	SHREE GOPAL GOSHALA, BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //

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250	D-WP(C)/15852/2025 WP(C)/11746/2025	PADMA LOCHAN PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
251	D-WP(C)/17487/2025 WP(C)/11747/2025	M/S.SAI MULTISPECIALITY HOSPITAL, NISCHINTKOILI, CUTTACK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
252	D-WP(C)/17106/2025 WP(C)/11748/2025	SATYA NARAYAN BIHARI VS STATE OF ODISHA	SWARUP RANJAN SINGHSAMANT VS	// 0 //
253	D-WP(C)/15557/2025 WP(C)/11749/2025	SOMANATH MOHANTY VS STATE OF ODISHA	ABHIJIT DAS VS	// 0 //
254	D-WP(C)/15252/2025 WP(C)/11750/2025	DR. TAPAN KUMAR PRADHAN VS UNION OF INDIA	IN PERSON VS	// 0 //
255	D-WP(C)/17366/2025 WP(C)/11751/2025	BISWARAJ HARICHANDAN VS REGISTER, BIJU PATTNAIK UNIVERSITY OF TECHNOLOGY, SUNDARGARH	GYANA RANJAN SETHI VS	// 0 //
256	D-WP(C)/16081/2025 WP(C)/11752/2025	M/S BLACK PAGODA TEXTCRAFT PVT. LTD., BBSR VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
257	D-WP(C)/16465/2025 WP(C)/11753/2025	REKH SINGH MEENA VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //
258	D-WP(C)/15706/2025 WP(C)/11754/2025	SUBASH CHANDRA MOHAPATRA VS STATE OF ODISHA	BANAMALI SAHOO 1 VS	// 0 //
259	D-WP(C)/15546/2025 WP(C)/11755/2025	BIPULA KUMARI SARDAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
260	D-WP(C)/17302/2025 WP(C)/11756/2025	JAJNASEN SAHOO VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
261	D-WP(C)/17046/2025	M/S RABINDRA KUMAR SAHOO, JAJPUR	RAMESH CHANDRA JENA	//

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	WP(C)/11757/2025	VS	VS	0
		THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR		//
262	D-WP(C)/17074/2025	M/S. KSHYROD KUMAR PADHI, NUAPADA	ASIT KUMAR DASH	//
	WP(C)/11758/2025	VS	VS	0
		THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR		//
263	D-WP(C)/17405/2025	SOUMYAJIT CHAMPATI	BISWAJIT NAYAK	//
	WP(C)/11759/2025	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/15552/2025	PINTUNU MISHRA	GOPINATH PANDA	//
	WP(C)/11760/2025	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/17081/2025	MADHU KAMAR	BISWARANJAN MAHARATHA	//
	WP(C)/11761/2025	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/15561/2025	PRAHALAD CHANDRA NAIK	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/11762/2025	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/17125/2025	PREMANANDA NAYAK	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/11763/2025	VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/17084/2025	AJAY KUMAR MANTRI	BISWARANJAN MAHARATHA	//
	WP(C)/11764/2025	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/16255/2025	PRATIMA SAHOO	SUBHADUTTA ROUSTRAY	//
	WP(C)/11765/2025	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/15563/2025	ANITA BARIK	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/11766/2025	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/17079/2025	SRI SRI RADHA DAMODAR MAHAPRABHU BIJE, GANJAM	SOUMYA JYOTI BISWAL	//
	WP(C)/11767/2025	VS	VS	0
		THE TAHASILDAR, CHATRAPUR, GANJAM		//
272	D-WP(C)/17268/2025	SK. MEHERBAN	RAGHUNATH DASMOHAPATRA	//
	WP(C)/11768/2025	VS	VS	0

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273	D-WP(C)/17357/2025 WP(C)/11769/2025	STATE OF ODISHA ACHYUTANANDA DASH VS	MANOJA KUMAR KHUNTIA VS	// // 0
274	D-WP(C)/14398/2025 WP(C)/11770/2025	STATE OF ODISHA BHARAT CHANDRA KAMILA VS	ANIL KUMAR DAS VS	// // 0
275	D-WP(C)/17409/2025 WP(C)/11771/2025	STATE OF ODISHA TARANISEN ROUT VS	BRAJA MOHAN SARANGI VS	// // 0
276	D-WP(C)/15615/2025 WP(C)/11772/2025	BRANCH MANAGER, CHOLAMANDALAM INV FIN CO LTD., JAIPUR ADITYA KUMAR MOHAPATRA VS	ACHYUTANANDA PATTANAIAK VS	// // 0
277	D-WP(C)/17413/2025 WP(C)/11773/2025	STATE OF ORISSA SKD ASSOCIATES, CUTTACK VS	BRAJA MOHAN SARANGI VS	// // 0
278	D-WP(C)/15207/2025 WP(C)/11774/2025	TATA MOTOR FINANCE LTD., BBSR JANA SMALL FINANCE BANK LIMITED, BBSR VS	BIBHUTI BHUSAN SWAIN VS	// // 0
279	D-WP(C)/17089/2025 WP(C)/11775/2025	CHIEF JUDICIAL MAGISTRATE, KHORDHA PRASANTA BARIK VS	BISWARANJAN MAHARATHA VS	// // 0
280	D-WP(C)/17433/2025 WP(C)/11776/2025	STATE OF ODISHA NIRANJAN PANIGRAHI VS	PRAVAT KUMAR MUDULI VS	// // 0
281	D-WP(C)/15501/2025 WP(C)/11777/2025	STATE OF ODISHA BHANUMATI DEI VS	HRUDANANDA MOHAPATRA VS	// // 0
282	D-WP(C)/15714/2025 WP(C)/11778/2025	STATE OF ODISHA BIRANCHINARAYAN NATHSHARMA VS	BANAMALI SAHOO 1 VS	// // 0
283	D-WP(C)/17049/2025 WP(C)/11779/2025	STATE OF ODISHA RADHABAI AGRAWAL VS	AMIT PRASAD BOSE VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/15715/2025 WP(C)/11780/2025	SANTILATA DEVI VS STATE OF ODISHA	BANAMALI SAHOO 1 VS	// 0 //
285	D-WP(C)/15716/2025 WP(C)/11781/2025	DIPAK KUMAR PANDA VS STATE OF ODISHA	BANAMALI SAHOO 1 VS	// 0 //
286	D-WP(C)/17250/2025 WP(C)/11782/2025	BHADU MURMU VS GOVT. OF ODISHA	BALADEV PANDA VS	// 0 //
287	D-WP(C)/17086/2025 WP(C)/11783/2025	BIRENDRA KHILARI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
288	D-WP(C)/16065/2025 WP(C)/11784/2025	SHYAMSUNDAR SAHOO VS DISTRICT REGISTRAR CUM ADDITIONAL DISTRICT MAGISTRATE, PURI	JEEVANJYOTI MOHANTY VS	// 0 //
289	D-WP(C)/16418/2025 WP(C)/11785/2025	SAHNAAZ ARA BEGUM VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
290	D-WP(C)/15863/2025 WP(C)/11786/2025	TRILOCHAN MAHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
291	D-WP(C)/17094/2025 WP(C)/11787/2025	ISWAR CHANDRA SWAIN VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
292	D-WP(C)/15738/2025 WP(C)/11788/2025	M/S SAI KRISHNA AGENCY, ANUGUL VS ADDL STATE TAX OFFICER CT AND GST ANUGUL CIRCLE, ANUGUL	BIBHUTI BHUSAN PANDA VS	// 0 //
293	D-WP(C)/17432/2025 WP(C)/11789/2025	MANAS BEHERA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
294	D-WP(C)/15745/2025 WP(C)/11790/2025	M/S ADITI RESOURCES, RAYAGADA VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //
295	D-WP(C)/15921/2025	SAROJ DEVI JAISWAL	MIHIR KANTA RATH	//

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	WP(C)/11791/2025	VS GRIEVANCE REDRESSAL FORUM, ELECTRICAL CIRCLE, ROURKELA	VS	0 //
296	D-WP(C)/17318/2025 WP(C)/11792/2025	PRABHAT KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
297	D-WP(C)/17228/2025 WP(C)/11793/2025	M/S JSW SETEEL LIMITED, KEONJHAR VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
298	D-WP(C)/17135/2025 WP(C)/11794/2025	HARISH CHANDRA PATRO VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
299	D-WP(C)/17320/2025 WP(C)/11795/2025	RABINDRA BISWAL VS THE TAHASILDAR, CHANDBALI	SRIKAR KUMAR RATH VS	// 0 //
300	D-WP(C)/17322/2025 WP(C)/11796/2025	SUBASH CHANDRA SAHU VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
301	D-WP(C)/17138/2025 WP(C)/11797/2025	NUAKAR SETH VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
302	D-WP(C)/17511/2025 WP(C)/11798/2025	SWATI NAYAK VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
303	D-WP(C)/17324/2025 WP(C)/11799/2025	PRADEEP KUMAR PATI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
304	D-WP(C)/17139/2025 WP(C)/11800/2025	SRIBATSA BISWAL VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
305	D-WP(C)/17328/2025 WP(C)/11801/2025	MURSID KHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
306	D-WP(C)/17131/2025 WP(C)/11802/2025	SAKHI DEI VS	KSHIROD KUMAR ROUT VS	// 0

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307	D-WP(C)/17461/2025 WP(C)/11803/2025	STATE OF ODISHA SUSANTA KUMAR NAYAK VS	SAMIR KUMAR MISHRA VS	// // ()
308	D-WP(C)/17406/2025 WP(C)/11804/2025	STATE OF ODISHA MUKTIRANI SAMANTA VS	AKSHAYA KUMAR JENA VS	// // ()
309	D-WP(C)/17412/2025 WP(C)/11805/2025	STATE OF ODISHA SRIKHETRA TRUCK OWNERS ASSOCIATION, PURI VS	MANAS RANJAN PRADHAN VS	// // ()
310	D-WP(C)/15172/2025 WP(C)/11806/2025	COLLECTOR AND D.M, PURI SUBHA NARAYAN MISHRA VS	SIDHESWAR MALLIK VS	// // ()
311	D-WP(C)/15198/2025 WP(C)/11807/2025	STATE OF ODISHA CHITARANJAN BEHERA VS	KRUSHNA CHANDRA RATHA VS	// // ()
312	D-WP(C)/15510/2025 WP(C)/11808/2025	STATE OF ODISHA DAMODAR @ DAMODAR BINDHANI VS	NIRMAL RANJAN ROUTRAY VS	// // ()
313	D-WP(C)/17276/2025 WP(C)/11809/2025	UNION OF INDIA M/S. ADITYA CRAFT AND PAPERS PRIVATE LTD., CUTTACK VS	ITISHREE TRIPATHY VS	// // ()
314	D-WP(C)/15577/2025 WP(C)/11810/2025	PRINCIPAL COMMISSIONER GST AND CENTRAL TAX, BBSR HEMANTA KUMAR NAYAK VS	SRIKANTA KU. NATH VS	// // ()
315	D-WP(C)/17311/2025 WP(C)/11811/2025	STATE OF ODISHA ARJUN KUMAR PATI VS	SRIKAR KUMAR RATH VS	// // ()
316	D-WP(C)/15622/2025 WP(C)/11812/2025	THE TAHASILDAR, CHANDABALI PRATAP KUMAR PATEL VS	BHUBANESWAR DASH VS	// // ()
317	D-WP(C)/17356/2025 WP(C)/11813/2025	STATE OF ODISHA MANORANJAN DAS VS	SRIKAR KUMAR RATH VS	// // ()
		THE TAHASILDAR, CHANDABALI		//

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318	D-WP(C)/17313/2025 WP(C)/11814/2025	BASANT KUMAR NAYAK VS THE TAHASILDAR, CHANDBALI, BHADRAK	SRIKAR KUMAR RATH VS	// () //
319	D-WP(C)/17359/2025 WP(C)/11815/2025	NABAKISHOR ROUT VS THE TAHASILDAR, CHANDBALI	SRIKAR KUMAR RATH VS	// () //
320	D-WP(C)/17316/2025 WP(C)/11816/2025	PABITRA KUMAR BISWAL VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// () //
321	D-WP(C)/17551/2025 WP(C)/11817/2025	SANJAY KUMAR ROUT VS ODISHA ELECTRICITY REGULATORY COMMISSION, KHURDA	SOMA PATNAIK VS	// () //
322	D-WP(C)/15629/2025 WP(C)/11818/2025	SK. SAKABAT VS EXECUTIVE ENGINEER, ELECTRICAL, TPCODL,CUTTACK	SURESH CHANDRA DASH VS	// () //
323	D-WP(C)/14693/2025 WP(C)/11819/2025	DILLIP PRADHAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// () //
324	D-WP(C)/15124/2025 WP(C)/11820/2025	PRAMOD KUMAR SAMANTARAY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// () //
325	D-ABLAPL/12645/2025 ABLAPL/4829/2025	BANKANIDHI BALIARSINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /71 /2025 () //
326	D-ABLAPL/12460/2025 ABLAPL/4830/2025	DAMBARU ROUT @ DAMBARUDHAR ROUT VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BYREE /77 /2025 () //
327	D-ABLAPL/12461/2025 ABLAPL/4831/2025	PINKU @ PRADEEP KUMAR JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /191 /2025 () //
328	D-ABLAPL/12647/2025 ABLAPL/4832/2025	DASARATHI KARAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /70 /2025 () //
329	D-ABLAPL/12475/2025	ALOK KUMAR DAS	ROHIT RANJAN RAY	KHURDA SADAR /98 /2025

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	ABLAPL/4833/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/12655/2025 ABLAPL/4834/2025	MAYADHAR MOHAPATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KHAIRA /134 /2025 () //
331	D-ABLAPL/12656/2025 ABLAPL/4835/2025	SUDARSAN PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /104 /2025 () //
332	D-ABLAPL/12657/2025 ABLAPL/4836/2025	SAMBIT SAMARTHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /103 /2025 () //
333	D-ABLAPL/12658/2025 ABLAPL/4837/2025	PRASHANT KUMAR TARAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /480 /2024 () //
334	D-ABLAPL/12429/2025 ABLAPL/4838/2025	PITAMBAR MAJHI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BHADRAK RURAL /21 /2025 () //
335	D-ABLAPL/12588/2025 ABLAPL/4839/2025	DAUD @ SK. DAUD ALLI VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /133 /2025 () //
336	D-ABLAPL/12661/2025 ABLAPL/4840/2025	SATYA PRAKASH PRADHAN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	COLLIERY /287 /2024 () //
337	D-ABLAPL/12593/2025 ABLAPL/4841/2025	HABILI @ ALOK DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /50 /2025 () //
338	D-ABLAPL/12482/2025 ABLAPL/4842/2025	TITU DAS VS STATE OF ODISHA	DEBASISH PATNAIK VS	BELLAGAON /57 /2025 () //
339	D-ABLAPL/12670/2025 ABLAPL/4843/2025	RAHIM KHAN VS STATE OF ODISHA	BHARAT JALLI VS	JANKIA P.S. /117 /2025 () //
340	D-ABLAPL/12596/2025 ABLAPL/4844/2025	SIDHESWAR PRADHAN VS	SATYA RANJAN MULIA VS	JODAPADAR /167 /2024 ()

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341	D-ABLAPL/12500/2025 ABLAPL/4845/2025	STATE OF ODISHA DUSMANTA KUMAR BAL VS	PRAVASH CHANDRA JENA VS	// BADACHANA /118 /2025 ()
342	D-ABLAPL/12671/2025 ABLAPL/4846/2025	STATE OF ODISHA ABHISHEK GOYAL VS	AMIT PRASAD BOSE VS	// CYBER CRIME AND ECONOMIC OFFEN ()
343	D-ABLAPL/12528/2025 ABLAPL/4847/2025	STATE OF ODISHA RINKU JENA VS	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /193 /2025 ()
344	D-ABLAPL/12635/2025 ABLAPL/4848/2025	STATE OF ODISHA MINATI PANDA VS	SURYA NARAYAN MISHRA VS	// SORO /304 /2025 ()
345	D-ABLAPL/11620/2025 ABLAPL/4849/2025	STATE OF ODISHA ASHOK PATRA VS	SABYASACHI MISHRA VS	// DELANGA /86 /2025 ()
346	D-ABLAPL/12535/2025 ABLAPL/4850/2025	STATE OF ODISHA MINA ROUT @ DEI VS	GYANENDRA CHANDRA SWAIN VS	// KAKATAPUR /27 /2025 ()
347	D-ABLAPL/12463/2025 ABLAPL/4851/2025	STATE OF ODISHA PINKU @ PRADEEP KUMAR JENA VS	ASIT KUMAR JENA VS	// JALESWAR /192 /2025 ()
348	D-ABLAPL/12672/2025 ABLAPL/4852/2025	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	KULDEEP MOHANTY VS	// SECTOR-19 /54 /2025 ()
349	D-ABLAPL/11923/2025 ABLAPL/4853/2025	STATE OF ODISHA RAMAKANTA BINDHANI VS	SABANA KHATUN VS	// CHANDIPUR /34 /2025 ()
350	D-ABLAPL/12530/2025 ABLAPL/4854/2025	STATE OF ODISHA KESHAB KUARNR @ KUAR VS	MANAS KUMAR CHAND VS	// HEMGIR /135 /2025 ()
351	D-ABLAPL/12613/2025 ABLAPL/4855/2025	STATE OF ODISHA SUNIL KUMAR NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// BIKRAMPUR FCI /120 /2025 () //

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352	D-ABLAPL/11945/2025 ABLAPL/4856/2025	CHANDRAKANTA BEHERA VS STATE OF ODISHA	BASUDEV PUJARI VS	KENDRAPARA SADAR /149 /2019 () //
353	D-ABLAPL/12611/2025 ABLAPL/4857/2025	FAUGI @ SK. MUKTAR @ FOUZI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /76 /2025 () //
354	D-ABLAPL/12615/2025 ABLAPL/4858/2025	ABHIMANYU NAYAK VS STATE OF ODISHA	MANORANJAN MUDULI VS	KHURDA SADAR /104 /2025 () //
355	D-ABLAPL/12497/2025 ABLAPL/4859/2025	MUSTAK KALAPAHAD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /68 /2025 () //
356	D-ABLAPL/12674/2025 ABLAPL/4860/2025	SARAT @ SARBESWAR MUDUDLI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	TANGI (KHURDA) /271 /2025 () //
357	D-ABLAPL/12681/2025 ABLAPL/4861/2025	HIMANSU SEKHAR SWAIN VS STATE OF ODISHA	AMRIT MISHRA VS	NAYAGARH /140 /2025 () //
358	D-ABLAPL/12676/2025 ABLAPL/4862/2025	AMAN AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	CYBER CRIME AND ECONOMIC OFFEN () //
359	D-ABLAPL/12683/2025 ABLAPL/4863/2025	SUSIL KUMAR SAMAL @ SUNIL SAMAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BANARAPAL /61 /2025 () //
360	D-ABLAPL/12599/2025 ABLAPL/4864/2025	AVIJIT SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /94 /2025 () //
361	D-ABLAPL/12687/2025 ABLAPL/4865/2025	NIRANJAN BEHERA @ JITU VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /202 /2025 () //
362	D-ABLAPL/12748/2025 ABLAPL/4866/2025	EKADASHA PALA @ EKADASHI PAL VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	BALIPATNA /158 /2025 () //
363	D-ABLAPL/12827/2025	SK RAJU	BHARAT JALLI	KANJIPANI /26 /2025

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	ABLAPL/4867/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/12749/2025 ABLAPL/4868/2025	KAMALINI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /60 /2021 () //
365	D-ABLAPL/12602/2025 ABLAPL/4869/2025	NIKITA PARWEEN @ NIKHAT PARWEEN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR ICC/000026/2023
366	D-ABLAPL/12833/2025 ABLAPL/4870/2025	BASANTA PANDA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /56 /2025 () //
367	D-ABLAPL/12744/2025 ABLAPL/4871/2025	SALIMA @ SAILA BIBI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	RAJKANIKA /158 /2025 () //
368	D-ABLAPL/11826/2025 ABLAPL/4872/2025	PRAMOD MALIK VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	BADACHANA /112 /2025 () //
369	D-ABLAPL/12606/2025 ABLAPL/4873/2025	HEMANTA KUMAR NAYAK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BOLAGARH P.S. /89 /2025 () //
370	D-ABLAPL/11768/2025 ABLAPL/4874/2025	GURUBARI @ RASMITA MALLICK VS STATE OF ODISHA	SURYAKANTA DASH VS	PATTAMUNDAI MODEL /89 /2025 () //
371	D-ABLAPL/12745/2025 ABLAPL/4875/2025	BIJAYA PARIDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ / J.M.F.C.,BHUBAN(Dhenkanal) 2(A)CC/000013/2025
372	D-ABLAPL/12746/2025 ABLAPL/4876/2025	PRADIP @ PADIA NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /331 /2025 () //
373	D-ABLAPL/12608/2025 ABLAPL/4877/2025	ANJUM ARA BEGUM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /80 /2025 () //
374	D-ABLAPL/12572/2025 ABLAPL/4878/2025	RUDRA BEHERA VS	VIVEKANANDA JENA VS	BHANJANAGAR /594 /2024 ()

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375	D-ABLAPL/12579/2025 ABLAPL/4879/2025	STATE OF ODISHA MADHUSMITA RANA VS	MAHES DAS VS	// AUL /85 /2025 ()
376	D-ABLAPL/12761/2025 ABLAPL/4880/2025	STATE OF ODISHA BABLU @ RAJKISHAR BEHERA VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /97 /2025 ()
377	D-ABLAPL/12618/2025 ABLAPL/4881/2025	STATE OF ODISHA KRISH AGRAWAL VS	AMIT PRASAD BOSE VS	// CYBER CRIME AND ECONOMIC OFFEN ()
378	D-ABLAPL/12826/2025 ABLAPL/4882/2025	STATE OF ODISHA ANKIT TIWARI VS	BHARAT JALLI VS	// NAYAGARH /72 /2025 ()
379	D-ABLAPL/12536/2025 ABLAPL/4883/2025	STATE OF ODISHA BISWANATH SAHOO VS	SANJIB KUMAR BHANJADEO VS	// CHANDAKA P.S. /117 /2025 ()
380	D-ABLAPL/12586/2025 ABLAPL/4884/2025	STATE OF ODISHA PRAVAT MOHAPATRA @ PRAVAT KUMAR MOHAPATRA VS	SHASHANKA SHEKHAR PATRA VS	// UDALA /141 /2025 ()
381	D-ABLAPL/12691/2025 ABLAPL/4885/2025	STATE OF ODISHA DEBI PRASAD RATH VS	SAMARENDRA MOHANTY VS	// JANKIA P.S. /112 /2025 ()
382	D-ABLAPL/12634/2025 ABLAPL/4886/2025	STATE OF ODISHA SATYA NARAYAN PANIGRAHI VS	SURYA NARAYAN MISHRA VS	// SORO /304 /2025 ()
383	D-ABLAPL/11885/2025 ABLAPL/4887/2025	STATE OF ODISHA N.NAGARAJ @ NAGARAJ RAO VS	SANGRAM ROUT VS	// BORIGUMMA /68 /2025 ()
384	D-ABLAPL/12136/2025 ABLAPL/4888/2025	STATE OF ODISHA GOURANGA BIHARI VS	DEEPAK RANJAN PARIDA VS	// PATKURA /46 /2025 ()
385	D-ABLAPL/12651/2025 ABLAPL/4889/2025	STATE OF ODISHA BIDYADHAR BARIHA VS	AMITAV TRIPATHY VS	// BUDEN /18 /2025 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/12226/2025 ABLAPL/4890/2025	DINESH DAS VS STATE OF ODISHA	BIPLAB MOHANTY VS	CHAULIAGANJA /116 /2025 () //
387	D-ABLAPL/12631/2025 ABLAPL/4891/2025	SUMANTA DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GOCHHAPADA /106 /2023 () //
388	D-ABLAPL/12464/2025 ABLAPL/4892/2025	RABINDRA NATH DASH VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /216 /2025 () //
389	D-ABLAPL/12842/2025 ABLAPL/4893/2025	ROUPYA KUMAR NANDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	BHANDARIPOKHARI /190 /2025 () //
390	D-ABLAPL/12499/2025 ABLAPL/4894/2025	JANMEJAY SETHI @ JANMEJAYA SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /488 /2024 () //
391	D-ABLAPL/12297/2025 ABLAPL/4895/2025	SATYAPRIYA DAY VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /122 /2025 () //
392	D-ABLAPL/12659/2025 ABLAPL/4896/2025	DAMA @ DAMODAR PRADHAN VS STATE OF ODISHA	AJIT KUMAR PANDA VS	BAIDESWAR /64 /2025 () //
393	D-ABLAPL/12539/2025 ABLAPL/4897/2025	KRUPASINDHU SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDAKA P.S. /117 /2025 () //
394	D-ABLAPL/12403/2025 ABLAPL/4898/2025	RAJU @ RAJKISHORE NAYAK VS STATE OF ODISHA	AJIT KUMAR PANDA VS	PIPLI /220 /2025 () //
395	D-ABLAPL/12554/2025 ABLAPL/4899/2025	PRAFULLA NAYAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	FATEGARH /301 /2023 () //
396	D-ABLAPL/10794/2025 ABLAPL/4900/2025	PARSHURAM PALAI @ SIPUN PALEI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	AGARAPADA /242 /2024 () //
397	D-ABLAPL/12626/2025	PADMALOCHAN BISWAL	BISWAJIT PASAYAT	MAHILA P.S. BUXIBAZAR /43 /2025

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	ABLAPL/4901/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/11386/2025 ABLAPL/4902/2025	CHANDAN GOCHHAYAT VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	ERASAMA /112 /2025 () //
399	D-ABLAPL/12693/2025 ABLAPL/4903/2025	DR. SANDEEP KUMAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MANGALA BAG /266 /2021 () //
400	D-ABLAPL/11580/2025 ABLAPL/4904/2025	AMIT KUMAR GRAHACHARYA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SABARANG /79 /2025 () //
401	D-ABLAPL/12620/2025 ABLAPL/4905/2025	ANIL CHOUDHURY VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /109 /2024 () //
402	D-ABLAPL/12680/2025 ABLAPL/4906/2025	BHIMSEN ROUT VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	CHANDANPUR /71 /2025 () //
403	D-ABLAPL/12605/2025 ABLAPL/4907/2025	LINGA DORA @ LINGA RAJ DORA VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	PUINTALA /199 /2024 () //
404	D-ABLAPL/12649/2025 ABLAPL/4908/2025	SUJIT SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000031/2024
405	D-ABLAPL/12524/2025 ABLAPL/4909/2025	PABITRA BHOI VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	NIALI /22 /2017 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000026/2017
406	D-ABLAPL/12491/2025 ABLAPL/4910/2025	RAKESH MOHANTY @ RAJA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	AIR FIELD P.S. /110 /2025 () //
407	D-ABLAPL/12623/2025 ABLAPL/4911/2025	RISHI SAH @ HERO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /247 /2025 () //
408	D-ABLAPL/12218/2025 ABLAPL/4912/2025	SANGHAMITRA PATTANAİK VS	PRASANTA KUMAR SAHOO VS	/ /0 ()

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409	D-ABLAPL/12700/2025 ABLAPL/4913/2025	STATE OF ODISHA(VIG.) RANUPAMA KHATOI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// PIPLI /246 /2025 () //
410	D-ABLAPL/12724/2025 ABLAPL/4914/2025	DINABANDHU MOHANTY @ DINA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ITAMATI /127 /2025 () //
411	D-ABLAPL/12733/2025 ABLAPL/4915/2025	MAHEBOOB AHEMAD KHAN @ MANA MEHEBUB AHEMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /299 /2024 () //
412	D-ABLAPL/12752/2025 ABLAPL/4916/2025	DIBAKAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALIKUDA /189 /2025 () //
413	D-ABLAPL/12739/2025 ABLAPL/4917/2025	JITU DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KAKATAPUR /84 /2025 () //
414	D-ABLAPL/12474/2025 ABLAPL/4918/2025	RAJA GHOSH @ ABINASH GHOSH VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /195 /2025 () //
415	D-ABLAPL/12228/2025 ABLAPL/4919/2025	MANUA MOHANTY @ MANORANJAN MOHANTY VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	KUMBHARAPARA /28 /2016 () //
416	D-ABLAPL/12633/2025 ABLAPL/4920/2025	SURYA NARAYAN RATH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PATTAMUNDAI /114 /2022 () //
417	D-ABLAPL/12943/2025 ABLAPL/4921/2025	TARUNI @ TARINI PRASAD SWAIN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	PATTAMUNDAI /122 /2025 () //
418	D-ABLAPL/12837/2025 ABLAPL/4922/2025	NADUGOPAL DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	Tantiapal Marine /28 /2025 () //
419	D-ABLAPL/12851/2025 ABLAPL/4923/2025	LAXMIPRIYA BEHERA @ KALI @ LAKSHMIPRIYA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BADAMBADI /65 /2025 () //

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420	D-ABLAPL/12860/2025 ABLAPL/4924/2025	LAXMIPRIYA BEHERA @ KALI @ LAKSHMIPRIYA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BADAMBADI /149 /2025 () //